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25-6-92

No sitting. Adjourned to
30/6/92 for hearing.

30-6-92

File

Hon. Mr. Justice U.C. Sinastana, V.C.
Hon. Mr. A.B. Chothi, A.M.

No one appears. The case
is dismissed for non-
prosecution.

(4g) ↓
A.M.

live
V.C.